

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4738
ANSWERED ON:04.05.2012
SANCTIONED AND OPERATIONAL AWCS
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of sanctioned and operational Anganwadi Centres (AWCs) in the country during the last three years and current year, State-wise, year-wise;
- (b) whether there is a gap between the sanctioned and operational AWCs;
- (c) if so, the details thereof, State-wise; and
- (d) the steps taken by the Government to fill up this gap?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): The number of sanctioned, operational Anganwadi Centres (AWCs) including mini-AWCs in the country and the gap thereto as on 31.03.2010, 31.03.2011 and 31.03.2012 is as under:-

Year	Sanctioned	Operational	Gap
2011-12 (as on 31.03.2012)	1370718	1304611	66107
2010-11 (as on 31.03.2011)	1366776	1262267	104509
2009-10 (as on 31.03.2010)	1366624	1142029	224595

State-wise details is at Annex-I.

Integrated Child Development Services (ICDS) being a Centrally Sponsored Scheme, implementation of the Scheme is with the State/ UT Government Ministry of Women and Child Development is regularly monitoring and reviewing the implementation of ICDS Scheme with the State Governments/ UT Administrations and pursuing with them to take all required administrative measures for early operationalisation of sanctioned AWCs including mini-AWCs. There are gaps in operationalisation due to delay in Administrative sanctions/ action by State Governments and also court cases on recruitments etc.